

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:6208
ANSWERED ON:14.05.2012
INCOME CEILING CRITERIA FOR SCHOLARSHIP TO SC OBC
Ram Shri Purnmasi

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government has received suggestions from various quarters that the income ceiling of parents for awarding scholarship to students belonging to SCs and OBCs should be brought at par;
- (b) if so, the details and the action taken by the Government in the matter; and
- (c) the total number of students belonging to SC and OBC who were awarded scholarship during the last two years, State-wise and UT-wise and the number of girls students out of them?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON)

(a) and (b): Parliamentary Standing Committee on Social Justice & Empowerment, in its 22nd Report, has recommended that the parental income ceiling under the Scheme of Post Matric Scholarship to students belonging to Other Backward Classes (OBCs) should be brought at par with the income ceiling of Post-Matric Scholarship Scheme for Scheduled Caste (SC) students. The annual parental ceiling under the Scheme for OBCs was last revised from 01.07.2011.

(c): The State/Union Territory-wise and gender-wise details of SC students awarded scholarship under Post Matric Scholarship Scheme for SC students during last two years is given at Annexure-I.

The State/UT-wise and gender-wise details of OBC students awarded scholarship under Post Matric and Pre-Matric Scholarship Schemes for OBC students during 2010-11 is given at Annexures-II & III respectively. The data of beneficiaries for 2011-12 is awaited from State Governments/UTs.